

**GOVERNMENT OF INDIA  
MINISTRY OF RAILWAYS**

**LOK SABHA  
UNSTARRED QUESTION NO.1430  
TO BE ANSWERED ON 19.12.2018**

**REVAMPING VENDORSHIP LICENSING**

**1430. SHRI MANOJ TIWARI:**

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether the Government has any proposal to revamp the vendorship licensing process at railway platforms;**
- (b) if so, the detailed list of nodal agencies and officers appointed for it, UT and State-wise specially in Delhi;**
- (c) the details about the progress so far made in this regard; and**
- (d) the details about the timeframe fixed for the completion of the project?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS**

**(SHRI RAJEN GOHAIN)**

**(a) to (d): No, Madam. However, instructions have been issued and Zonal Railways have been empowered to grant platform vending permission to Food Plazas, Refreshment Rooms and other Static Catering Stalls at stations depending upon the local requirements of catering services of passengers.**

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